

The Gazette



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No. 48]

NEW DELHI, SATURDAY, DECEMBER 1, 1951

NOTICE

The undermentioned Gazette of India Extraordinary was published during the week ending the 28th November 1951:—

Issue No.	No. and date	Issued by	Subject
12.	No. 2 Admn.(12)/51, dated the 14th November 1951.	Ministry of Commerce and Industry.	Assumption of charge by Shri Deljit Singh in Amritsar.

Copies of the Gazette Extraordinary mentioned above will be supplied on indent to the Manager of Publications, Civil Lines, Delhi, so as to reach the Manager within ten days of the date of issue of

CORRIGENDUM

In the Ministry of Finance (Revenue Division) Notification No. 53 Headquarters Establishment, published in the Gazette of India, Part I, Section 2, dated the 20th October 1951, after Income-tax Investigation—
For "Commissioner".
Read "Commission".

PART I—Section 2

Promotions, Leave, etc., of Government Officers issued India (other than the Ministry of Defence) and by the Supreme Court

New Delhi, the 21st November 1951

No. 7/8/51-Ests.—In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby directs that the following further amendment shall be made in the rules published with the notification of the Government of India in the late Home Department, No. F. 9/2/33-Establishments, dated the 9th January, 1934, namely:—

In the Schedule annexed to the said rules, for the heading "Indian School of Mines" and the entries thereunder, the following heading and entries shall be substituted, namely:—

"Indian School of Mines and Applied Geology
All Class II posts Principal Principal All".

C. B. GULATI, Under Secy.

New Delhi, the 21st November 1951

No. 3/187/51-Admn.—Mr. S. D. Mirchandani, officiating Superintendent, Ministry of Home Affairs, has been granted earned leave for 111 days followed by leave on half pay on private affairs for 9 days, with effect from the 1st November 1951.

New Delhi, the 26th November 1951

No. 3/191/51-Admn.—Mr. M. C. T. Chari, a permanent Superintendent in the Ministry of Home Affairs, has been granted leave on average pay for two months with effect from the 26th November 1951 with permission to prefix Sunday the 25th November 1951.

No. 1/73/51-Admn.—Mr. S. Rajaramn has been appointed Private Secretary to the Hon'ble Minister for Home Affairs with effect from the 7th November 1951 and until further orders.

KARAM CHAND, Under Secy.

PLANNING COMMISSION

New Delhi, the 24th November 1951

No. PC(A)/154/50.—In continuation of the leave sanctioned vide Planning Commission Notification No. PC(A)/154/50, dated the 28th October 1951, Dr. D. V. Bal. Chief of Agriculture Division, Planning Commission is granted extraordinary leave for fifty-two days with effect from the 1st December 1951.

P. DAS, Under Secy.

MINISTRY OF LAW

New Delhi, the 24th November 1951

No. F.78/49-G.A.—Shri Shamdas K. Hiranandani, temporary Deputy Draftsman to the Government of India in the Ministry of Law, has been appointed substantively to the permanent post of Deputy Draftsman in that Ministry with effect from the 21st November 1951.

New Delhi, the 26th November 1951

No. F.54/V/51-G.A.—Shri P. N. Krishnamani is appointed to officiate as an Assistant Secretary in the Election Commission, with effect from the forenoon of the 10th November 1951 and until further orders.

K. V. K. SUNDARAM, Secy.

MINISTRY OF HOME AFFAIRS

New Delhi, the 21st November 1951

No. 20/3/51-AIS.—Shri Harjit Singh, I.P.S. was granted 9 days earned leave from the 3rd May 1951 to the 11th May 1951; and 8 days earned leave combined with 7 days leave not due on half average pay on Medical Certificate from the 16th May 1951 to the 30th May 1951.

K. N. SUBBANNA, Under Secy.

New Delhi, the 22nd November 1951

No. 13/15/51-AIS.—The President is pleased to sanction the establishment of an Indian Police Cadre in Saurashtra, with effect from the 1st September 1951. The strength of the Cadre and the number and character of the posts borne thereon shall be as below:—

1. Senior Posts under the State Government ...	9
Inspector General of Police ...	1
P.A. to Inspector General of Police ...	1
Superintendents of Police ...	5
Deputy Superintendent of Police (C.I.D. and Railway) ...	1
Prohibition Commissioner ...	1
	9
2. Posts to be filled by promotion of State Police Service Officers @ 25% of 1 above ...	2
3. Posts to be filled by Direct Recruitment ...	7
4. Deputation Reserve @ 15% of item 3 above ...	1
5. Leave Reserve @ 11% of item 3 above ...	1
6. Junior Posts @ 20.60% of item 3 above ...	1
7. Training Reserve @ 10.59% of item 3 above ...	1
8. Total strength for Direct Recruitment @ 157.19% of item 3 above ...	11
9. Total Cadre Strength (items 2 and 8) ...	13

New Delhi, the 26th November 1951

No. 7/3/51-A.I.S.—Shri Shiva Swarup, a candidate successful at the Combined Competitive Examination held in 1950, was appointed to the Indian Police Service on probation with effect from the 19th July 1951. On successful completion of probation he will be posted to Uttar Pradesh.

No. 13/15/51-A.I.S.—Corrigendum.—For the name "R. J. Jhala" appearing in the Ministry of Home Affairs Notification No. 13/15/51-AIS, dated the 19th September 1951, read "B. J. Jhala".

R. C. DUTT, Dy. Secy.

New Delhi, the 21st November 1951

No. 29/29/49-Police II.—Mr. R. R. Kini, B.A., LL.B., has been appointed as Public Prosecutor in the Bombay Branch of the Delhi Special Police Establishment, with effect from the afternoon of the 10th October, 1951.

New Delhi, the 23rd November 1951

No. F.28/46/51-P.II.—Lt. Col. S. S. Pandit, has been appointed as Assistant Director in the Subsidiary Intelligence Bureau, Shillong, with effect from the 27th October 1951.

New Delhi, the 26th November 1951

No. F.28/58/51-P.II.—Shri Dharendra Nath Chakravarty (retired) has been re-appointed as Assistant Director in the Subsidiary Intelligence Bureau, Calcutta, with effect from the 22nd October 1951.

C. P. S MENON, Under Secy.

MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 20th November 1951

No. 679-FSP/51.—Raja Rana Digvijay Chandra of Jubbal, I.F.S., Under Secretary in the Ministry of External Affairs, was granted earned leave for 8 days combined with extraordinary leave (without pay) for 30 days, with effect from the 11th October 1951, with permission to affix to the leave the 8th, 9th and 10th October 1951, the closed holidays and Sunday, the 18th November 1951.

2. On the expiry of the leave Raja Rana Digvijay Chandra of Jubbal resumed charge of the office of Under Secretary in the Ministry of External Affairs, with effect from the 19th November 1951.

New Delhi, the 22nd November 1951

No. 680-FSP.—Mr. B. Rajan, I.F.S., Second Secretary in the Office of the India Delegation to the United Nations, New York, has been appointed First Secretary in that office with effect from the 27th September 1951.

No. 681-FSP.—On return from leave Mr. M. A. Vellodi, I.F.S., Second Secretary (Commercial), Legation of India in Switzerland, Berne, has been appointed as Attache in the Ministry of External Affairs, with effect from the 17th November 1951.

New Delhi, the 23rd November 1951

No. 682-FSP.—Shri V. C. Vijayaraghavan, Second Secretary (Commercial), Embassy of India, Buenos Aires, has been appointed as Charge d' Affaires *ad interim* at the Embassy with effect from the afternoon of the 10th June 1951.

M. K. NARAYANAN, Under Secy.

New Delhi, the 24th November 1951

No. 683-FSP.—The President is pleased to confer the rank of Ambassador on:

(i) Mr. K. K. Chettur, Head of the Indian Liaison Mission, Tokyo, and

(ii) Mr. M. J. Desai, I.C.S., Envoy Extraordinary and Minister Plenipotentiary of India in Stockholm.

for so long as they hold their present appointments.

B. F. H. B. TYABJI, Joint Secy.

New Delhi, the 26th November 1951

No. 684-PT.II/51.—With reference to the Notification No. 347-PT.II/51, dated the 6th July 1951, the President of India is pleased to confirm the provisional recognition of the appointment of Mr. Abdul Muis as Consul for the Republic of Indonesia at Calcutta.

No. 685-PT.II/51.—The President of India is pleased to recognise the appointment of Mr. R. G. Thakur as Honorary Consul for Monaco at Bombay.

No. 686-PT.II/51.—The President of India is pleased to recognise provisionally the appointment of Mr. Ibrahim Fadhli as Consul for Iraq at Bombay.

No. 687-PT.II/51.—With reference to the Notification No. 462-PT.II/51, dated the 5th September 1951, the President of India is pleased to confirm the provisional recognition of the appointment of Miss Ruth Jane Cain as Vice Consul for the United States of America at Madras.

No. 688-PT.II/51.—With reference to the Notification No. 250-PT.II/51, dated the 2nd May 1951, the President of India is pleased to confirm the provisional recognition of the appointment of Mr. Herbert K. Berthold as Vice Consul for the United States of America at Calcutta.

No. 689-PT.II/51.—The President of India is pleased to recognise provisionally the appointment of Mr. Paul C. Sherbert as Consul for the United States of America at Madras.

No. 690-PT.II/51.—With reference to the Notification No. 346-PT.II/51, dated the 6th July 1951, the President of India is pleased to confirm the provisional recognition of the appointment of Mr. Donald Horan as Vice Consul for the United States of America at Madras.

No. 691-PT.II/51.—The President of India is pleased to recognise provisionally the appointment of Mr. William Rutter as Vice Consul for the United States of America at Bombay.

K. G. MATHUR, Under Secy.

MINISTRY OF STATES

New Delhi, the 28th November 1951

No. 263-H.—Shri R. S. Arunachalam, Treasury Officer, Central Government Treasury at Hyderabad (Deccan), on leave is granted extension of leave on average pay for two months, with effect from the 3rd November 1951.

S. NARAYANSWAMY, Dy. Secy.

SUPREME COURT OF INDIA

New Delhi, the 24th November 1951

No. F.31/51-SCA.—In continuation of the Supreme Court Notification No. F.31/51-SCA, dated the 17th September, 1951, Mr. F. E. R. Wright, Secretary to the Chief Justice of India, is granted an extension of leave out of India on half average pay for 10 months and 16 days with effect from the 1st December 1951. He has been permitted to resign his post in this office after the expiry of the aforesaid leave.

P. N. MURTY, Registrar.

MINISTRY OF FINANCE

New Delhi, the 23rd November 1951

No. PFG-10-Est. I/51.—Shri B. L. Batra, a permanent officer of Grade I of the Central Secretariat Service working as Deputy Secretary, Ministry of Finance has been granted in terms of Fundamental Rule 86 leave on average pay for four months combined with leave on half average pay for two months with effect from the 16th September 1951.

Shri B. L. Batra, on leave preparatory to retirement, has been re-employed as Deputy Secretary, Ministry of Finance from the 16th September 1951 to the 30th November 1952.

New Delhi, the 26th November 1951

No. PFG-213-Est. I/51.—Shri S. Sankaran, Deputy Secretary, Ministry of Finance, has been granted leave on average pay for 29 days with effect from the 10th November 1951, with permission to affix Sunday the 9th December 1951 to the leave.

S. K. MAJUMDAR, Dy. Secy.

(Department of Economic Affairs)

New Delhi, the 26th November 1951

No. D.5660-F.II/51.—Shri M. M. Mukerjee, Officer on Special Duty in the India Government Mint, Calcutta, has been granted earned leave for 60 days from the 19th November 1951 to the 17th January 1952, both days inclusive, with permission to prefix Sunday, the 18th November 1951 to his leave.

New Delhi, the 27th November 1951

No. F.6(47)-F.II/51.—On his return from leave ex-India Major D. V. Deane, C.I.E., O.B.E., R.E. (Retd.), resumed charge of his duties as Master, India Government Mint, Bombay, with effect, from the 3rd November 1951 (Forenoon).

Major A. A. J. Gomez, Officiating Master, India Government Mint, Bombay, reverted as Deputy Master, India Government Mint, Calcutta and ex-officio Deputy Officer-in-Charge, Construction, India Government Mint, Alipore, with effect from the same date.

Mr. B. S. D. Aiyar, Officiating Deputy Master, India Government Mint, Calcutta and ex-officio Deputy Officer-in-Charge, Construction, India Government Mint, Alipore, reverted as Assistant Master, India Government Mint, Calcutta, with effect from the 14th November, 1951.

S. K. SEN, Dy. Secy.

MINISTRY OF FINANCE (DEFENCE)

New Delhi, the 20th November 1951

No. 3/22/51-Estt.—Shri K. A. Lakshminarayanan, an Officer in Class II of the Indian Defence Accounts Service, has been appointed Assistant Financial Adviser, Ministry of Finance (Defence), with effect from 8th November 1951 F.N., until further orders.

New Delhi, the 23rd November 1951

No. 5522-Accts.—Shri K. A. Lakshminarayanan, an officer of the Indian Defence Accounts Service has been posted to the office of the Controller General of Defence Accounts, New Delhi with effect from the 25th October 1951 (forenoon) as an Attached Officer, until further orders.

B. SINGH, Jt. Fincl. Advr.

MINISTRY OF FINANCE (REVENUE DIVISION)

HEADQUARTERS ESTABLISHMENTS

New Delhi, the 21st November 1951

No. 62.—On relinquishment of his appointment as Member of the Sales Tax Tribunal with the Government of West Bengal, Mr. V. D. Muzumdar has been granted leave on average pay for four months combined with leave on half average pay for two months, with effect from the 19th October 1951. He has also been permitted to retire from Government service on the expiry of the leave.

New Delhi, the 23rd November 1951

No. 63.—Mr. T. V. Ramakrishna, Income-tax Officer, has been appointed to officiate as Authorised Representative attached to the Madras Bench of the Income-tax Appellate Tribunal, with effect from 21st August 1951 (afternoon) until further orders.

New Delhi, the 26th November 1951

No. 64.—On return from leave, Mr. K. B. Deb, a permanent Officer of Grade I of the Central Secretariat Service, resumed charge of the post of Under Secretary, Central Board of Revenue and ex-officio Under Secretary, Ministry of Finance (Revenue Division) with effect from the 26th November 1951 (forenoon).

Mr. A. M. Ramachandran, officiating Assistant Secretary, Central Board of Revenue and ex-officio Assistant Secretary, Ministry of Finance (Revenue Division) reverted to his substantive post of Superintendent, Central Board of Revenue with effect from the 24th November 1951 (afternoon).

INCOME-TAX ESTABLISHMENTS

New Delhi, the 23rd November 1951

No. 79.—Mr. Motiram D. Advani, Appellate Assistant Commissioner of Income-tax, Nasik Range, has been granted leave on average pay for one month and 15 days with effect from the 1st November 1951, with permission to prefix 30th and 31st October 1951, being public holidays, and suffix Sunday, the 16th December 1951.

New Delhi, the 24th November 1951

No. 80.—In exercise of the powers conferred by sub-section (2) of section 5 of the Indian Income-tax Act, 1922 (XI of 1922), the Central Government has been pleased to appoint Shri S. D. Nargolwalla as officiating Commissioner of Income-tax, West Bengal, with effect from the 19th November 1951, vice Shri A. C. Bose, and until further orders.

No. 81.—In exercise of the powers conferred by sub-section (2) of section 5 of the Indian Income-tax Act, 1922 (XI of 1922), the Central Government has been pleased to appoint Mr. Dalip Singh, Commissioner of Income-tax, Uttar Pradesh and Vindhya Pradesh, to hold additional charge of the post of Commissioner of Income-tax, Madhya Pradesh and Bhopal, with effect from the afternoon of the 11th November 1951 vice Shri D. N. Misra on leave, and until further orders.

No. 82.—Shri A. K. Saran, Appellate Assistant Commissioner of Income-tax, Jabalpur, has been granted leave on average pay for four months with effect from the afternoon of the 5th October 1951.

New Delhi, the 26th November 1951

No. 83.—Shri V. N. Hoon, Appellate Assistant Commissioner of Income-tax, "B" Range, Bombay, was granted leave on average pay for 1) days from the 15th October 1951 to the 24th October 1951.

A. V. VENKATESWARAN, Dy. Secy.

CENTRAL BOARD OF REVENUE

CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 22nd November 1951

No. 95.—Shri S. C. Neogi, an officiating Superintendent of Central Excise in the Central Excise Collectorate, Calcutta, has been transferred to the Central Excise Collectorate, Shillong, in the same capacity with effect from the 26th October 1951.

No. 96.—The undermentioned temporary Deputy Superintendents of Central Excise in the Central Excise Collectorate, Calcutta, have been appointed to officiate as Superintendents of Central Excise in that Collectorate with effect from the dates shown against them and until further orders:—

Shri R. N. Banerjee—22nd October 1951.

Shri B. K. Ghosh—19th October 1951.

T. S. RAMASWAMI, Under Secy.

New Delhi, the 23rd November 1951

No. 97.—Shri K. K. Tampy, an Assistant Collector of Central Excise in the Central Excise Collectorate, Madras, was granted leave on average pay for ten days from 18th September 1951.

B. N. SAROBAR, Under Secy.

MINISTRY OF REHABILITATION

New Delhi, the 24th November 1951

No. 2-Admn.(A)/47/48.—Shri D. R. Kohli, I.C.S., Officer on Special Duty in the Ministry of Rehabilitation, has been appointed as a Deputy Secretary in that Ministry with effect from the forenoon of the 1st November 1951, and until further orders.

S. PRASADA, Dy. Secy.

MINISTRY OF COMMERCE AND INDUSTRY

New Delhi, the 22nd November 1951

No. 118.—Mr. Jang Bir Singh, Industrial Adviser (Engineering) in the Development Wing of the Ministry of Commerce and Industry, New Delhi, has been granted leave for 30 days, with effect from the 1st November 1951.

SHIV DEV SINGH, Under Secy.

New Delhi, the 23rd November 1951

No. 3.T.C.B.(31)49-Estt.(B).—Mr. A. R. Sinha, Deputy Director-General of Commercial Intelligence and Statistics, Calcutta has been granted leave on average pay for four months followed by leave on half average pay for two months preparatory to retirement, with effect from the afternoon of the 9th November 1951.

C. R. B. MENON, Dy. Secy.

TRADE ESTABLISHMENTS

New Delhi, the 23rd November 1951

No. 7-TCB(4)/50.—Mr. D. M. Sapra, Commercial Secretary to the Embassy of India in Afghanistan, Kabul, was granted leave for 80 days followed by leave on half pay for 40 days with effect from the 2nd November, 1950. Thereafter he was granted *extra-ordinary* leave upto the 19th June 1951.

The Government of India, late Ministry of Commerce, Notification No. 7-TCB(4)/50, dated the 20th January, 1951 and Ministry of Commerce and Industry, Notifications Nos. 7-TCB(4)/50, dated the 10th February and the 18th April, 1951 should be treated as cancelled.

M. R. A. BAIG, Dy. Secy.

MINISTRY OF FOOD AND AGRICULTURE

New Delhi, the 24th November 1951

No. SV-119(6)/49-I.—Shri I. P. Mathur, Deputy Director (Sugar & Vanaspati) in the office of the vegetable Oil Products Controller for India was granted leave for twenty days from the 11th June to 30th June 1951 with permission to suffix Sunday the 1st July 1951.

He resumed charge of his duties on the forenoon of 2nd July 1951, on the expiry of his leave.

P. A. GOPALAKRISHNAN, Joint Secy.

Food

New Delhi, the 23rd November 1951

No. 452.—The services of Mr. N. K. Bhojwani, B.Sc. (Hons), an officer of Grade I of the Central Secretariat Service and Deputy Secretary to the Government of India, Ministry of Food and Agriculture (Food) have been placed at the disposal of the Agriculture Division of that Ministry with effect from the forenoon of 16th November 1951.

N. C. MUKERJI, Under Secy.

AGRICULTURE

New Delhi, the 20th November 1951

No. F.14-154/51.L.—Shri Y. C. Gupta is confirmed in the post of Agricultural Officer at the Cattle-cum-Dairy Farm, Karnal with effect from the 13th May 1951.

S. K. MIRCHANDANI, Under Secy.

New Delhi, the 24th November 1951

No. F.1-34/51-Dte.II(M).—Shri H. S. Bawa, Senior Marketing Officer in the Directorate of Marketing is placed on deputation ex-India for advanced training in the United States of America under Point Four Programme with effect from the 6th November 1951.

Shri K. P. Jain, officiating Marketing Officer, in the Directorate of Marketing is placed on deputation ex-India for advanced training in the United States of America under Point Four Programme with effect from the 23rd October 1951.

New Delhi, the 27th November 1951

No. F.16/49/51-S.—Shri K. L. Dhawan, Deputy Director, Map Publications, Survey of India has been appointed to officiate as Director (Deputy Surveyor General) with effect from the 1st October, 1951, until further orders.

Shri P. A. Thomas, Deputy Director, Geodetic and Training Circle has been appointed to officiate as Director, with effect from the 15th October 1951, until further orders.

A. G. MENON, Dy. Secy.

New Delhi, the 22nd November 1951

No. F.1-54/51-Com.(I).—Shri N. K. Birojwani, Deputy Secretary to the Government of India, Ministry of Food and Agriculture (Food), has been appointed to act as Secretary, Indian Council of Agricultural Research with effect from the 16th November, 1951 *vice* Shri J. V. A. Nehemiah who has proceeded on deputation to the F.A.O. meeting at Rome.

S. K. GHOSE, Under Secy.

New Delhi, the 23rd November 1951

No. F.2-55/51-Dte.I.—In continuation of the Ministry of Food and Agriculture (Agriculture) notification No. F.2-55/51-Dte.I, dated the 5th November 1951, Dr. H. S. Pruthi, on return from deputation ex-India, resumed charge of his duties as Plant Protection Adviser to the Government of India and *ex-officio* Director, Plant Protection Quarantine and Storage Directorate, and Director, Locust Control, India on the afternoon of the 5th November 1951.

New Delhi, the 24th November 1951

No. F.2-60/51-Dte.I.—Sardar Mohan Singh, officiating Assistant Director, Locust Control, and Storage Entomologist, Directorate of Plant Protection, Quarantine and Storage, is deputed to the United States of America for advanced studies under the Point Four Programme with effect from the afternoon of the 5th November 1951.

S. R. MAINI, Dy. Secy.

New Delhi, the 21st November 1951

No. F. 27-101/51-Estt. I.—Shri S. V. Kamat, Honorary Deputy Palm Gur Adviser, Ministry of Food and Agriculture (Agriculture) has been granted 25 days earned leave combined with 7 days leave on private affairs, with effect from 29th October 1951 (F.N.).

New Delhi, the 26th November 1951

No. F.32-1/50-Estt.I.—Shri S. V. Ramamurty, I.C.S. (Retd.), was permitted to resign his honorary appointment of Regional Agricultural Production Commissioner, Madras, with effect from the forenoon of the 15th November 1951.

I. J. MALHAN, Under Secy.

MINISTRY OF EDUCATION

New Delhi, the 17th November 1951

No. F.50-13/51-A.2.—In continuation of the Ministry of Education Notification No. F.50-13/51-A.2, dated the 1st October, 1951, the term of re-employment of Shri Ram Lal as temporary Assistant Director of Archives in the National Archives of India has been further extended for a period of three months with effect from the 7th November 1951.

ARCHAEOLOGY

New Delhi, the 21st November 1951

No. F.2-5/51-A.2.—In supersession of the Government of India Ministry of Education Notification No. F.2-5/51-A.2., dated the 21st July 1951 Mr. J. C. Nagpall, Chemical Assistant, Central Asian Antiquities Museum, New Delhi, is appointed to officiate as Assistant Archaeological Chemist in the Department of Archaeology vice Dr. S. Paramasivan appointed to officiate as Archaeological Chemist, with effect from the forenoon of the 20th June 1951.

New Delhi, the 23rd November 1951

No. F.1-58/48-A.2.—Mr. Ashraf Husain, an officiating Assistant Superintendent for Epigraphy Central Service Class I, in the Department of Archaeology is confirmed in his post with effect from the 19th May 1948.

No. F.1-58/48-A.2.—In supersession of the Ministry of Education Notification No. F.1-58/48-A.2., dated the 21st September 1951, Mr. Ashraf Husain is appointed to officiate as Assistant Superintendent for Epigraphy, Central Service Class I in the Department of Archaeology with effect from forenoon of the 19th May 1948, until further orders.

P. N. KIRPAL, Dy. Secy.

New Delhi, the 28th November 1951

No. D.6025/51-G.I.—Dr. A. N. Banerjee, Director of Education, Ajmer, is appointed to hold charge of the duties of the post of Director of Education, Delhi State, in addition to his own duties, with effect from the 1st November 1951 (Forenoon).

ASHFAQUE HUSAIN, Dy. Secy.

New Delhi, the 28th November 1951

No. F.16-115/51-G.3.—Mr. K. I. Thomas, is confirmed in his appointment as Principal of the Lawrence School, Lovedale (Nilgiris) in Central Service Class I on contract for a period of five years with effect from the afternoon of 15th November 1950.

P. GANGULEE, Under Secy.

MINISTRY OF HEALTH

New Delhi, the 24th November 1951

No. F.10-77/51-Admn(E).—Shri S. Devanath a permanent Officer of Grade II and on probation in Grade I of the Central Secretariat Service, was granted extension of earned leave for 27 days up to the 17th November, 1951, with permission to affix Sunday, the 18th November 1951, in continuation of the leave granted to him in this Ministry's notification No. F.10-77/51-Admn(E), dated the 24th July 1951. On the expiry of this leave, he resumed charge of his duties as Under Secretary in this Ministry on the 19th November 1951.

2. Shri Krishna Bihari, a substantive temporary Superintendent, continued to officiate as Assistant Secretary up to the 17 November 1951, vice Shri S. Devanath granted extension of leave. On reversion from the post of Assistant Secretary, he resumed charge of his duties as a substantive temporary Superintendent in this Ministry on the afternoon of the 17th November 1951.

3. Shri T. V. Anantanarayanan continued to officiate as Superintendent up to the 17th November 1951.

M. R. KOTHANDARAMAN, Dy. Secy.

New Delhi, the 28th November 1951

No. F.2-71/51-PH.II.—Lt. Col. C. K. Lakshmanan, L.M.S. (Mad.), M.R.C.S., D.T.M.&H. (London), D.P.H. (England), Director All-India Institute of Hygiene and Public Health, Calcutta, was placed on deputation abroad from the 19th to the 26th September 1951.

P. S. DORASWAMI, Under Secy.

MINISTRY OF RAILWAYS
(Railway Board)

New Delhi, the 23rd November 1951

No. EIV-2281-CP.—Mr. V. R. Ganeshan, officiating Assistant Director, Finance (General), Railway Board, was granted leave on average pay for 9 days from 9th November 1951 to 17th November 1951, with permission to affix Sunday the 18th November, 1951. On the expiry of this leave Mr. Ganeshan resumed charge of his duties on the forenoon of 19th November 1951.

New Delhi, the 26th November 1951

No. E50RC18-7.—The following have been appointed as probationers in the Indian Railway Accounts Service of the Superior Railway Revenue Establishment of the Indian Railways with effect from the dates noted against each:—

1. Mr. Raj Kumar Shastri	7-8-51.
Mr. M. Ramji	8-8-51. A. N.
3. Mr. Som Nath Bhatt	4-8-51.
4. Mr. K. S. Gupta	21-8-51.
5. Mr. K. C. Bose	14-8-51. A. N.
6. Mr. B. Madhavan	17-8-51.
7. Mr. R. Sarangarajan	8-8-51. A. N.

V. T. NARAYANAN,

Joint Director, Establishment, Railway Board.

New Delhi, the 22nd November 1951

No. E51CN1/2/4.—Mr. Ram Singh, officiating Assistant Director, Finance (Expenditure), Railway Board's Office, is appointed to a temporary post of Superintendent in that office in a substantive capacity with effect from 1st April 1951.

HAVELI RAM, Secy.

New Delhi, the 26th November 1951

No. E51PM6/107/2.—On return from leave, Mr. Karnail Singh, lately officiating Engineer-in-Chief Assam Rail Link Project, is appointed to officiate as Deputy General Manager (Senior Administrative Grade), Central Railway with effect from 1st November 1951. The unexpired portion of his leave is cancelled.

New Delhi, the 27th November 1951

No. E51PO8/1/4.—With reference to Railway Board's Notification No. E(IV)-1626, dated 7th September, 1951, Mr. A. A. Brown, on recall from leave preparatory to retirement ex-India, is appointed as Officer on Special Duty (Commercial), Railway Board, with effect from 22nd November 1951.

No. E51RB3/71/2.—Mr. M. S. Murthi, officiating Oscillograph Car Officer, Central Standards Office, is appointed to officiate as Research Officer (Mechanical) in that office with effect from the 1st November 1951.

New Delhi, the 28th November 1951

No. ES51NO1/Bks.—Mr. N. I. Gza, Accounts Officer, Bikaner State Railway, is appointed to officiate as Chief Accounts Officer of that railway, with effect from 6th September 1951.

No. E51FO2/22/2.—The services of Mr. T. M. Jagtiani, Deputy General Manager, Western Railway, and lately officiating General Manager, Nizam's State Railway, have been placed at the disposal of the Government of Hyderabad, with effect from the afternoon of the 31st October 1951.

P. N. SAXENA,

Director, Establishment, Railway Board.

MINISTRY OF NATURAL RESOURCES AND
SCIENTIFIC RESEARCH

New Delhi, the 22nd November 1951

No. EL1-402(118).—Mr. J. C. Chakravorty a temporary Junior Project Officer in the Central Water and Power Commission (Power Wing), was permitted to resign his post with effect from the afternoon of the 14th November 1951.

BALWANT SINGH NAG, Dy. Secy.

New Delhi, the 24th November 1951

No. M2(71).—Mr. P. C. Roy, Assistant Chemist in the Geological Survey of India, was appointed to officiate as Chemist with effect from the 25th August 1951, until further orders, vice Dr. R. K. Dutta Roy, granted leave.

T. GONSALVES, Dy. Secy.

New Delhi, the 24th November 1951

No. D.6318-DW.II/51.—Shri C. R. Chopra, Assistant Engineer in the Central Water and Power Commission (Water Wing) assumed charge of the Office of Assistant Executive Engineer (Mechanical) in that Commission, with effect from the forenoon of the 21st September 1951.

A. R. KHANNA, Dy. Secy.

MINISTRY OF TRANSPORT

New Delhi, the 22nd November 1951

No. A-1(26)/51.—Shri H. P. Sinha, I.S.E., Deputy Consulting Engineer (Roads), Ministry of Transport (Roads Organisation), has been promoted to officiate as Additional Consulting Engineer (Roads) with effect from the 4th October 1951.

B. V. RADHAKRISHNAN, Under Secy.

New Delhi, the 23rd November 1951

No. 12-M.T.(12)/51.—On relief, Mr. K. R. Bose, officiating Engineer, Lighthouse Department and Inspector of Lighthouses in India, resumed charge as temporary Assistant Engineer, Lighthouse Department in the Directorate General of Shipping, Bombay, with effect from the 5th November 1951.

H. C. SARIN, Dy. Secy.

New Delhi, the 24th November 1951

No. E-1(37)/51.—Shri Y. N. Sukthankar, I.C.S., Secretary to the Government of India, Ministry of Transport, has been granted an extension of leave on average pay up to the 2nd December 1951, in continuation of the leave granted to him in this Ministry's Notification No. E.1(37)/51, dated the 17th September 1951.

2. Shri S. Chakravarti, I.C.S., Joint Secretary to the Government of India, Ministry of Transport, will continue (i) to officiate as Joint Secretary in the Ministry of Transport up to the 2nd December 1951, and (ii) to be in charge of the Ministry *vice* Shri Y. N. Sukthankar, I.C.S. granted extension of leave. He will also continue to be Secretary, Central Board of Transport.

T. S. PARASURAMAN, Dy. Secy.

MINISTRY OF COMMUNICATIONS

New Delhi, the 21st November 1951

No. 1-V(32)/51.—Shri P. N. Kapur, Assistant Director of Administration in the Civil Aviation Department, has been granted leave on average pay for four months with effect from the 5th November 1951. He has also been permitted to prefix Sunday the 4th November 1951 to his leave.

No. 5-V(7)/51.—Mr. M. N. Sitaram, Senior Aircraft Inspector in the Aeronautical Inspection Organisation of the Civil Aviation Department has been appointed to officiate, until further orders as Controller of Aeronautical Inspection in that Department with effect from the 23rd October 1951.

New Delhi, the 22nd November 1951

No. 7-A/8-51.—Shri S. C. Bose, Controller of Communication was placed on deputation ex-India from the 28th April to the 4th June, 1951.

Shri S. C. Bose was granted earned leave for 14 days ex-India from the 5th June, 1951.

On return from leave Shri S. C. Bose resumed charge of the office of the Controller of Communication on the forenoon of the 10th June, 1951.

P. K. ROY, Dy. Secy.

POSTS AND TELEGRAPHS

New Delhi, the 23rd November 1951

No. STA.158-5/51.—Shri J. J. D'Souza, Deputy Director, Telegraph Traffic, Madras, is transferred to West Bengal Circle and appointed to officiate as Deputy Director, Telegraph Traffic, Calcutta, with effect from 1st November 1951.

Shri L. G. De Mendonca, Assistant Superintendent, Bombay Central Telegraph Office, is transferred to Madras Circle and appointed to officiate as Chief Superintendent, Madras Central Telegraph Office, with effect from 1st November 1951.

K. V. VENKATACHALAM, Dy. Secy.

MINISTRY OF INFORMATION & BROADCASTING

New Delhi, the 20th November 1951

No. 17(22)/51-BI.—Messrs. G. T. Sastri and B. P. Bhatt, Station Directors, All India Radio, Madras and Delhi respectively have been promoted to the Selection Grade of Station Directors, with effect from the 2nd November 1951.

A. N. BERY, Under Secy.

New Delhi, the 20th November 1951

No. 25/66/48-F.—Shri Jagat Murari, an officiating Deputy Director in the Films Division has been granted earned leave for 41 days, with effect from 1st October 1951 with permission to prefix Sunday the 30th September 1951.

New Delhi, the 21st November 1951

No. 25/65/48-F.—In continuation of this Ministry's Notification of even number, dated the 3rd November 1951, Shri Ravi Prakash, an officiating Deputy Director in the Films Division has been granted extension of earned leave for a period of ten days with effect from 4th October 1951, with permission to suffix Sunday, the 14th October 1951.

New Delhi, the 24th November 1951

No. 1/32/51-A&G.—On return from leave Shri V. P. Pandit, has been re-appointed to officiate as Superintendent in the Ministry of Information and Broadcasting with effect from the 31st August 1951, until further orders.

A. S. BHATNAGAR, Under Secy.

New Delhi, the 23rd November 1951

No. 2(12)-E.P.II/48.—Shri P. N. Malhan, Assistant Editor (Pamphlets) in the Publications Division was appointed as Assistant Editor (English Magazines) in the same Division with effect from 24th August 1951 (forenoon).

New Delhi, the 26th November 1951

No. 9(3)-Pub/51.—Shri Jagan Nath Azad, Assistant Editor (Urdu), Publications Division, was granted earned leave for 15 days with effect from 1st November 1951.

No. 9(12)-Pub/51.—Shri G. Nanja Natn, Photographic Officer, Publications Division, is granted earned leave for 30 days with effect from 14th November 1951, with permission to prefix the holiday on 15th November 1951, to the leave.

B. S. DASARATHY, Under Secy.

MINISTRY OF WORKS, PRODUCTION AND SUPPLY

New Delhi, the 21st November 1951

No. FY-15(22).—Mr. K. K. Nasta, an officer of the General Administrative Reserve and lately General Manager, Government Housing Factory, has been appointed to officiate as Officer on Special Duty, Machine Tool Factory, with effect from the 6th November 1951.

D. S. BENEGAL, Under Secy.

New Delhi, the 23rd November 1951

No. Adm.2(41)/51.—Shri P. V. V. Sarma, an officiating Superintendent in the Ministry of Works, Production and Supply, has been appointed to officiate as Assistant Secretary in that Ministry, with effect from the 1st November 1951 until further orders.

New Delhi, the 27th November 1951

No. Adm.2(42)/51.—In continuation of the Notification of the Ministry of Works, Production and Supply No. Adm.2(38)/51, dated the 24th October 1951, Shri N. B. Chatterji, officiating Deputy Secretary, Ministry of Works, Production and Supply, is granted an extension of earned leave for thirty days, with effect from the 25th November 1951, with permission to affix to the leave, Tuesday the 25th December 1951 which is a closed holiday.

B. B. PAYMASTER, Dy. Secy.

New Delhi, the 28th November 1951

No. E-III-20(4)/51.—On return from leave, Mr. M. N. Roy, resumed charge of his duties as Assistant Director of Supplies (Grade II) in the Directorate General of Supplies and Disposals, New Delhi, with effect from the forenoon of the 11th October 1951.

No. E-III-20(6)/51.—In continuation of the leave sanctioned in this Ministry's gazette notification No. E-III-20(6)/51, dated the 26th May 1951, Mr. K. C. Khosla, Director of Supplies in the Directorate General of Supplies and Disposals, New Delhi, has been granted extension of earned leave *ex-India* for 4 days, from the 16th September 1951 to the 19th September 1951.

K. P. MATHRANI, Dy. Secy.

MINISTRY OF LABOUR

DIRECTORATE GENERAL OF RESETTLEMENT AND
EMPLOYMENT

New Delhi, the 15th November 1951

No. RA-54(2).—Shri K. Ramachandran, Assistant Director of Employment Exchanges in the Directorate-General of Resettlement and Employment, continued to work at the headquarters of the Directorate-General of Resettlement and Employment, from the 1st to 4th November 1951, against the vacancy of a Deputy Director of Employment Exchanges, Shri Ramachandran was appointed at the headquarters in a regular vacancy, with effect from the 5th November 1951 *vice* Shri V. V. Nene transferred

New Delhi, the 16th November 1951

No. RXA-201.—Shri P. V. Damodar was appointed as Assistant Employment Officer at the Sub-Regional Employment Exchange, Coimbatore, with effect from the 6th November 1951.

No. RXA-483.—Shri Madan Gopal, District Employment Officer, District Employment Exchange, Gurdaspur, has been transferred, with effect from the 1st November 1951, and posted in the same capacity to the District Employment Exchange, Karnal, with effect from the afternoon of 5th November 1951.

No. RXA-999.—Shri A. P. Acharya was appointed as Assistant Employment Officer at the Sub-Regional Employment Exchange, Surat, with effect from the 12th November 1951.

J. M. KITCHLU, Under Secy.

New Delhi, the 23rd November 1951

No. LW142(15).—After availing himself of leave on average pay for one month and five days, Shri S. R. Deshpande, Director, Labour Bureau, resumed charge of his post on the 20th November 1951. He was allowed to join at Delhi as a special case.

2. The un-expired portion of his leave is hereby cancelled.

New Delhi, the 27th November 1951

No. M.6(44)51.—Shri Sheo Dip Narayan, Assistant Engineer, Coal Mines Labour Welfare Fund, was granted earned leave for sixteen days, with effect from the 6th August 1951, with permission to prefix Sunday, the 5th August 1951 to the leave.

No. M-48(24)51.—Shri Gurbachan Singh Marwaha was appointed as a temporary Junior Inspector of Mines in the Mines Department for the period from the 7th June to 24th July 1950 (inclusive).

P. N. SHARMA, Under Secy.

New Delhi, the 21st November 1951

No. SS.134(10).—Shri K. A. Joseph, Chief Accounts Officer, Employees' State Insurance Corporation was granted leave on average pay for 1 month and 29 days

with effect from the 14th September 1951 and on the expiry of the said leave, his term of office of the Chief Accounts Officer in the Corporation has ended.

N. M. PATNAIK, Dy. Secy.

New Delhi, the 21st November 1951

No. LR-II-91(48).—Shree F. Jeejeebhoy, Member, Labour Appellate Tribunal, Bombay Bench, was granted ninety-three days' earned leave combined with leave on half pay for twenty-six days, *ex-India*, with effect from the 6th June, 1951.

On return from leave Mr. Jeejeebhoy resumed charge of his duties as Member, Labour Appellate Tribunal, Bombay, on the forenoon of the 3rd October 1951.

The Notifications of the Government of India in the Ministry of Labour No. LR-91(48), dated the 2nd June 1951, and the 3rd September 1951, are hereby cancelled.

No. LR/II/14(281)-I.—On transfer from Dhanbad, Shri P. C. Rai, Conciliation Officer (Central), assumed charge of the office of the Assistant Labour Commissioner (Central), New Delhi, on the forenoon of the 2nd November 1951.

No. LR/II/14(281)-II.—Shri P. C. Rai, Assistant Labour Commissioner (Central), New Delhi was granted earned leave for twenty six days with effect from the 11th November 1950, with permission to prefix the closed holidays on the 9th and 10th November 1950 to his leave.

No. LR/II/14(281)-III.—On return from leave, Shri P. C. Rai, Assistant Labour Commissioner (Central), New Delhi was appointed as Conciliation Officer (Central), Asansol. He assumed charge of the duties of the latter post on the forenoon of the 12th December 1950. This Ministry's Notification No. LR-14(281)-IV, dated the 16th January, 1951 is hereby cancelled.

New Delhi, the 27th November 1951

No. LR-II/14(375)-I.—Shri R. Venkatesan, Conciliation Officer (Central), Madras, was granted earned leave for 40 days with effect from the 25th June 1951, with permission to prefix Sunday the 24th June 1951, to his leave.

No. LR-II/14(375)-II.—On transfer to Madhurai, Shri R. Venkatesan assumed charge of the office of the Conciliation Officer (Central), Madhurai, with effect from the 14th August 1951 (forenoon).

N. C. KUPPUSWAMI, Under Secy.

New Delhi, the 27th November 1951

No. AL-1(10).—Shri R. L. Anand, Economic and Statistical Adviser to the Government of the Punjab and Supervisor, Agricultural Labour Enquiry in that State, relinquished charge of the office of the Supervisor, Agricultural Labour Enquiry, Punjab on the afternoon of the 15th May 1951.

No. AL-1(12).—Shri L. N. Thacker, Secretary, Planning Committee, Government of Saurashtra, and Supervisor Agricultural Labour Enquiry in that State, relinquished charge of the office of the Supervisor, Agricultural Labour Enquiry Saurashtra, on the afternoon of the 15th June 1951.

No. AL-1(17).—Shri S. N. Shukla, Labour Commissioner, Government of Rajasthan and Supervisor Agricultural Labour Enquiry in that State relinquished charge of the Office of the Supervisor Agricultural Labour Enquiry, Rajasthan on the afternoon of the 31st May 1951.

No. AL-1(23).—Shri J. B. Trivedi, Statistician, Department of Agriculture, Kutch, and Supervisor Agricultural Labour Enquiry in that State, relinquished charge of the office of the Supervisor, Agricultural Labour Enquiry, Kutch on the afternoon of 30th June 1951.

TEJA SINGH SAHNI, Under Secy.

